

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: J.V. STRIPS LIMITED Date of Commencement of Liquidation: 18-02-2019; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Debashis Nanda; Last 5 digit of registration number: 10316

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				58009652				NA
2	Liquidation costs incurred till date				35008655.57				NA
3	Secured financial creditors	3	843404323	3	843404323				NA
4	Unsecured financial creditors	7	29380203	7	29380203				NA
5	Operational creditors (Workmen)	37	237204	37	237204				NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	80342508	2	80342508				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	814356.22	4	814356.22				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>53</b>	<b>954178594.22</b>	<b>53</b>	<b>1047196901.79</b>	<b>0</b>	<b>0</b>		